

Office of The District Magistrate, Gautam Budh Nagar

Ref: 732 / D.L.R.C. / 2023

Date: 09.01.24

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Status report in compliance of the order dated 02.11.2023 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 275 of 2023 Mahesh Kumar Versus State of U.P. & Ors. with O.A. No. 569 of 2023 (I.A. No. 719/2023) Alok Kumar Versus Union of India & Ors.

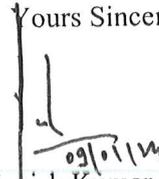
Sir,

Please refer to the order passed by Hon'ble National Green Tribunal on dated 02.11.2023 in Original Application No. 275 of 2023 Mahesh Kumar Versus State of U.P. & Ors. with O.A. No. 569 of 2023 (I.A. No. 719/2023) Alok Kumar Versus Union of India & Ors., as per said order, it is directed to file response/action taken report by District Magistrate, Gautam Budh Nagar in said matter.

It is humbly submitted The National Institute of Hydrology, Roorkee was contacted by the Authorities to determine the submergence area of Hindon River and Yamuna River. The National Institute of Hydrology, Roorkee has informed that carrying out a study for the Yamuna River in Gautam Budh Nagar will take about 06 months and study for the Hindon River will take about 09 months. It is possible determine the submergence area only after this serve of both rivers by The National Institute of Hydrology, Roorkee. Copy of report submitted by the Department of Irrigation is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely


(Manish Kumar Verma)
District Megistrate
Gautam Buddh Nagar